

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:977  
ANSWERED ON:28.07.2000  
ARREARS AGAINST FIVE STAR HOTELS  
SHRINWAS DADASAHEB PATIL

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether there are huge arrears on Five Star Hotels in Delhi for the last many years;
- (b) If so, the names of the hotels alongwith the amount they owe, and the period since when; and
- (c) The details of the action has been taken in the past and contemplated in the near future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DHANANJAYA KUMAR)

(A), (B) & (C) Out of the Five Star Hotels operating in Delhi, demand is pending against two hotels, the details of which are as follows:

(i) In the case of Asian Hotels Ltd. (Hotel Hyatt Regency),the total demand raised on 31.3.2000 is Rs. 3.03 crores. Rs. 48.00 lakh of refund for the year 1996-97 has been adjusted and a refund for Rs. 1.64 crore for A.Y. 1999-2000 is also proposed to be adjusted against the demand. The Assessee has preferred an appeal against the assessment order. It has been asked to pay 50% of balance demand.

(ii) In the case of C.H.L. Ltd. (Hotel Surya Western)there is an outstanding demand of Rs. 1.24 crore, out of the original demand of Rs. 2.69 crore for assessment year 1997-98. This is after adjustment of a refund of Rs. 1.10 crore, paymentof Rs. 27 lakh and receipt of Rs. 8.61 lakh by the attachment of bank account. The assessee has been asked to make a payment of Rs. 35 lakh by 31st July, 2000. Appeal against the order is pending.